

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1179
ANSWERED ON 27.07.2023

GRID CONNECTED SOLAR POWER PLANTS

1179. SHRI SANGAM LAL GUPTA
SHRI PRATAP CHANDRA SARANGI
SHRI P.P. CHAUDHARY
SHRI SURESH KUMAR KASHYAP
SHRI MAHENDRA SINGH SOLANKY
SHRI ANURAG SHARMA
DR. RAMAPATI RAM TRIPATHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of grid-connected solar power plants that have been installed under Component-A of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) across the country, State/UT-wise including Pratapgarh, Shimla, Dewas, Jhansi, Deoria, Pali and Balasore Parliamentary Constituency;
- (b) the details of Central financial assistance that has been provided under all the components of the said scheme to the people in the said parliamentary constituencies;
- (c) whether the Government maintains the data about the number of farmers who have opted to monetize the surplus power generated under individual grid-connected pump solarization by selling it to the DISCOM; and
- (d) if so, the details thereof, State/UT-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) Under Component-A of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme, a total of 113.08 MW of grid connected solar power plants have been installed upto 30.06.2023 and the State/UT-wise details are placed in **Annexure I**.

For the Parliamentary Constituency of Pratapgarh, Shimla, Dewas, Jhansi, Deoria, Pali and Balasore, the details of grid-connected solar power plants installed are in **Annexure II**.

(b) The details of Central Financial Assistance provided under all the component of the PM KUSUM Scheme for the Parliamentary Constituency of Pratapgarh, Shimla, Dewas, Jhansi, Deoria, Pali and Balasore are placed in **Annexure III**.

(c) & (d) State Implementing Agencies (SIA) maintain the data of number of farmers who have opted to monetize the surplus power generated under individual grid-connected pump solarisation by selling it to the DISCOM.

The state wise number of farmers who have monetized the surplus power under individual grid-connected pump are as follows:

- Kerala: 66
- Rajasthan: 1375
- Tripura: 50
- West Bengal: 4

Annexure-I referred in reply to part (a) of the Lok Sabha unstarred question no. 1179 to be answered on 27.07.2023

S. No.	State	Component-A (MW)	
		Sanctioned	Installed (upto 30.06.2023)
1	Arunachal Pradesh	2	0
2	Assam	10	0
3	Chhattisgarh	30	0
4	Bihar	0	0
5	Gujarat	500	0
6	Goa	150	0
7	Haryana	85	2.25
8	Himachal Pradesh	50	20.2
9	Jammu & Kashmir	20	0
10	Jharkhand	20	0
11	Karnataka	0	0
12	Kerala	40	0
13	Ladakh	0	0
14	Madhya Pradesh	600	10.13
15	Maharashtra	700	0
16	Manipur	0	0
17	Meghalaya	0	0
18	Mizoram	0	0
19	Nagaland	5	0
20	Odisha	500	0
21	Puducherry	0	0
22	Punjab	220	0
23	Rajasthan	1200	80.5
24	Tamil Nadu	424	0
25	Telangana	0	0
26	Tripura	5	0
27	Uttar Pradesh	155	0
28	Uttarakhand	0	0
29	West Bengal	0	0
	Total	4716	113.08

Annexure-II referred in reply to part (a) of the Lok Sabha unstarred question no. 1179 to be answered on 27.07.2023

Parliamentary Constituency	Number of Grid Connected Solar power plants installed under Component A of PM KUSUM Scheme
Pratapgarh	NIL
Shimla	Two projects totalling 0.85 MW
Dewas	NIL
Jhansi	NIL
Deoria	NIL
Pali	Four projects totalling 3.5 MW
Balasore	NIL

Annexure-III referred in reply to part (b) of the Lok Sabha unstarred question no. 1179 to be answered on 27.07.2023

Parliamentary Constituency	Central financial assistance provided under all components of PM KUSUM (in Rs Crore)
Pratapgarh	1.22
Shimla	0.78
Dewas	2.63
Jhansi	3.22
Deoria	1.38
Pali	3.91
Balasore	NIL